

7

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/40/2017
NAME OF THE PETITIONER(S) : DON CONSTRUCTION CHEMICALS INDIA LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Sukesh K.L. (PCS) Petitioner.



ORDER

Mr. Sukesh K.L., PCS representing the Petitioner Company present. The prayer of the petitioner is for conversion of the entity from Public Limited to Private Limited on the grounds mentioned in the petition. We issued notice to the ROC, Chennai for submitting its report in the matter. The Petitioner is also directed to take a copy of the order and serve it to the ROC for compliance. **Put up on 12.07.2017.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)